

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/IB/202/2023
NAME OF THE PETITIONER : State Bank of india
NAME OF THE RESPONDENT(S) : S Senthil Kumar
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. K. Chandrsekaran for the Petitioner. Ld. Counsel Ms. D. Hamrutha for the Respondent. Ld. Counsel Ms. Clara Hepsiba for the IRP.

In this case the Respondent sought 2 weeks time to file reply to the IRP report.
Last opportunity is given for filing the reply.

List the Petition for hearing on **01.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

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